

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
M/s VIDEOCON INFINITY INFRASTRUCTURE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s VIDEOCON INFINITY INFRASTRUCTURE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/06/2008
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U45400WB2008PTC126333
5.	Address of the registered office and principal office (if any) of corporate debtor	SECTOR-V, BLOCK BP SALT LAKE CITY KOLKATA WB 700091 IN
6.	Insolvency commencement date in respect of corporate debtor	14-09-2021 (Date of Order) 14-09-2021- Date of receipt of order by Interim Resolution professional
7.	Estimated date of closure of insolvency resolution process	12-03-2022 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SANJEET KUMAR SHARMA IBBI/IPA 001/IP-P01132/2018-19/11827
9.	Address and e-mail of the interim resolution professional, as registered with the Board	BE 149, Street No 5, Hari Nagar, Delhi-110064 Email: sansharma1975@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	BE 149, Street No 5, Hari Nagar, Delhi-110064 Email: cirp.viipr@gmail.com
11.	Last date for submission of claims	28-09-2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/downloadform.html (b) Not Applicable

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① Financial
Express
(English)

② Ekdin
(Bengali)

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the VIDEOCON INFINITY INFRASTRUCTURE PRIVATE LIMITED on 14-09-2021.

The creditors of VIDEOCON INFINITY INFRASTRUCTURE PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 28-09-2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

-Sd-

Mr. Sanjeet Kumar Sharma

Interim Resolution Professional

For M/s Videocon Infinity Infrastructure Private Limited

Regn No:-IBBI/IPA 001/IP-P01132/2018-19/11827

Date: 16-09-2021

Place: Kolkata

